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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 16/397-398/NCLT/AHM/2016 (New)
CP No. 38/397-398/CLB/MB/2011 (Old)**


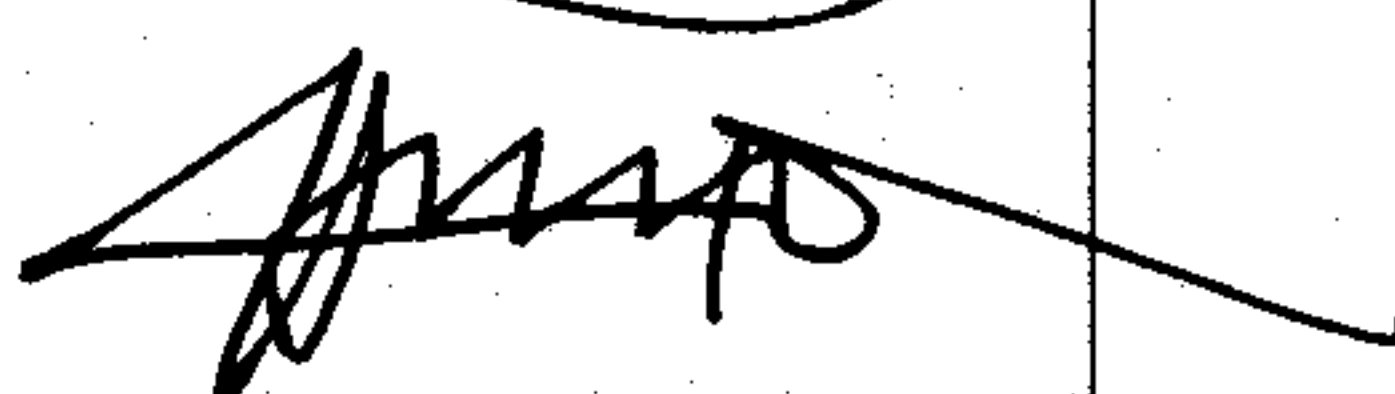
**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Sanjay Pravinchandra Vakta
V/s.
Alpesh Patel & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KARAN VALECHA	ADV	PETITIONER	
2.	HARMISH K. SHAH	Adv.	Respondent	


ORDER

Learned Advocate Mr. Karana Valecha i/b A.R. Gupta & Associates present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents No. 1 and 2.

At request of both sides.

List the matter on 11.12.2017 for final hearing.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of October, 2017.